

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 19th September, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 47/2016(THC) (W.P.No. 10202/12) (Raj.)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.	Mr. O.P.Mehata, Adv. Mr. Sandeep Singh, Adv. Dr. A.A.Bhansali, Adv. Mr. Arpit, Adv. Mr. S.D.Vyash, Adv. Dr. Nupur Bhati, Adv.	
2.	Original Application No. 119/2016(CZ)	Krishnadas & 3 Ors. Vs. State of M.P. & 5 Ors.	Mr. Mahesh Prasad Shukla, Adv. Mr. Sachin K. Verma, Adv. Mr. Ajay Gupta, Adv.	
3.	Original Application No. 75/2017(CZ) (M.A.No.421/17)	Rahul Bairagi Vs State of M.P. & Anr.	Ms. Anamika Kumar, Adv.	
4.	Original Application No. 88/2017(CZ)	Tribunal at its Own Motion Vs State of Rajasthan & Ors.	Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv.	
5.	Original Application No. 84/2017(CZ)	Mahaveer Singh Tomar Vs State of M.P. & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
6.	Original Application No. 54/2017(CZ)	Bhairu Prasad Vs State of M.P. & 7 Ors.	Mr. Dharamveer Sharma, Adv.	
7.	Original Application No. 12/2017(CZ) (M.A.No.405/17)	Haribol Das Baba Vs State of Rajasthan & 52 Ors.	Mr. Sambhav Sogani, Adv. Mr. Siddharth Singh, Adv. Mr. Yadvendra Yadav, Adv. Ms. Nikita Delouri, Adv.	
8.	Original Application No. 80/2016(CZ)	Shrivardhman Milk Dairy Pvt. Ltd. Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Dharamveer Sharma, Adv. Mr. Shantanoo Saxena, Adv. Mr. Rohit Sharma, Adv. Mr. OmShankarShrivastav, Adv.	
9.	Original Application No. 61/2017(CZ) (M.A.No.287/17) (M.A.No.288/17) (M.A.No.352/17) (M.A.No.402/17)	Kamal Patel Vs The Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
10.	Original Application No. 111/2016(CZ)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Mr. Arushi Chouhan, Adv. Mr. Rohit Sohgaora, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. DharamveerSharma, Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	

11.	Original Application No. 26/2017(CZ)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv. Mr. Rohit Sharma, Adv.	
12.	Original Application No. 85/2017(CZ)	Gram Panchayat (Reausa) Vs State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv.	
FOR COMPLIANCE				
13.	Original Application No. 38/2017(CZ)	Meghraj Singh Shekhawat Vs Union of India & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in